

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. (IB)-50(PB)/2017  
C. A No.

CORAM:

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)




**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY : M/S.**

Dimensions Corporate Finance Services (P) Ltd.  
And  
Pureearth Infrastructure Ltd.

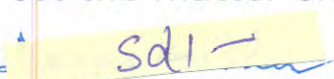
**SECTION OF THE COMPANIES ACT: U/S 9 of Insolvency and Bankruptcy Code 2016**

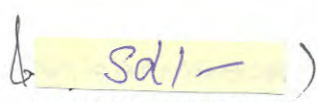
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	NILESH SHARMA	ADVOCATE	APPLICANT	
	BHUVAN ARORA	ADVOCATE	"	
2.	MR. ABHINAV VASHISTHA, Sr. Adv.		Respondent	
	MR. MANMEET SINGH, Adv		"	
	MS. ISHA J KUMAR, Adv		"	
	MR. MOHIT SINGH, Adv.		<b>ORDER</b>	

Learned counsel for the respondent represent that a reply is required to be filed in order to bring out essential facts and seeks some more time. Let a copy of the reply in advance be supplied to the learned counsel for the petitioner.

Post the matter on 20.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)